

Sixteenth Lok Sabha

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Title: Laid Action Taken statements of Standing Committee on Rural Development.

DR. P. VENUGOPAL: Madam, I beg to lay on the Table the following Statements (Hindi and English versions) of the Standing Committee on Rural Development:-

(1) Action Taken by the Government on the recommendations contained in Chapter-I and final replies included in Chapter-V of the Twenty-Seventh Report (16th Lok Sabha) on the recommendations of the Committee contained in Sixteenth Report (16th Lok Sabha) on 'BPL Survey (currently Socio-Economic & Caste Census (SECC), 2011' in respect of the Department of Rural Development (Ministry of Rural Development).

(2) Action Taken by the Government on the recommendations contained in Chapter-I and final replies included in Chapter-V of the Twenty-eighth Report (16th Lok Sabha) on the recommendations of the Committee contained in Twenty-first Report (16th Lok Sabha) on 'Demands for Grants (2016-17)' in respect of the Department of Rural Development (Ministry of Rural Development).

(3) Action Taken by the Government on the recommendations contained in Chapter-I and final replies included in Chapter-V of the Thirty-seventh Report (16th Lok Sabha) on the recommendations of the Committee contained in Twenty-fifth Report (16th Lok Sabha) on 'National Institute of Rural Development and Panchayati Raj (NIRD&PR)' in respect of the Ministry of Panchayati Raj.

(4) Action Taken by the Government on the recommendations contained in Chapter-I and final replies included in Chapter-V of the Thirty-eighth Report (16th Lok Sabha) on the recommendations of the Committee contained in Thirty-sixth Report (16th Lok Sabha) on 'Pradhan Mantri Gram Sadak Yojana (PMGSY)' in respect of the Department of Rural

Development (Ministry of Rural Development). (5) Action Taken by the Government on the recommendations contained in Chapter-I and final replies included in Chapter-V of the Forty-first Report (16th Lok Sabha) on the recommendations of the Committee contained in Thirty-fourth Report (16th Lok Sabha) on "Demands for Grants (2017-18)" in respect of the Ministry of Panchayati Raj.

(6) Action Taken by the Government on the recommendations contained in Chapter-I and final replies included in Chapter-V of the Forty-third Report (16th Lok Sabha) on the recommendations of the Committee contained in Thirty-third Report (16th Lok Sabha) on 'Demands for Grants (2017-18)' in respect of the Department of Land Resources (Ministry of Rural Development).

(7) Action Taken by the Government on the recommendations contained in Chapter-I and final replies included in Chapter-V of the Forty-fourth Report (16th Lok Sabha) on the recommendations of the Committee contained in Thirty-fifth Report (16th Lok Sabha) on 'Demands for Grants (2017-18)' in respect of the Ministry of Drinking Water and Sanitation.

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